

**मोटर वाहनों की बैटरियों का विनिर्माण करने वाले उद्योगों पर प्रतिबंध**

1411. **श्री रामजीलाल** : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पर्यावरण को दूषित होने से बचाने के लिए मोटर वाहनों में प्रयोग होने वाली बैटरियों के विनिर्माण में लगे उद्योगों पर प्रतिबंध लगा दिया है :

(ख) क्या यह सच है कि बैटरी बनाने के लिए सीसा व एसिड की रासायनिक क्रिया के फलस्वरूप उत्पन्न गैस का स्वास्थ्य पर प्रतिकूल प्रभाव पड़ता है, और

(ग) यदि हां, तो आवासीय क्षेत्रों में इन उद्योगों के अभी तक चलते रहने के क्या कारण हैं और सरकार द्वारा उनके कार्यकरण पर रोक लगाने के लिए क्या कार्रवाई की जा रही है ?

**पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बाबू लाल मरांडी)** : (क) से (ग) जी, नहीं। सीसा और एसिड की रासायनिक प्रतिक्रिया से कोई गैस पैदा नहीं होती।

**Condition of Animals in the Padmaja Naidu Zoo at Darjeeling**

1412. **SHRI DAWALAMA**: Will the Minister of ENVIRONMENTS AND FORESTS be pleased to state:

(a) whether it is fact that, due to rampant thefts, the animals in Padmaja Naidu Zoo at Darjeeling are not getting proper diet;

(b) whether the condition of Tigers is worst; and

(c) if so, what action Government propose to take to save the animals?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (c) The matter is being enquired into and the factual position would be placed on the Table of the House.

**Action plan for forests, wild life and environment degradation**

1413. **SHRI SATISH CHANDRA SITARAM PRADHAN**: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have formulated a coordinated and well focused action plant to deal with major issues relating to forests, wildlife and environment degradation;

(b) if so, the details thereof;

(c) whether action plan effectively involves the State Governments NGOs, Industry and International Agencies in implementation of the same; and

(d) in what manner the experienced and knowledgeable professional activists, tribals and others associated with forests, are proposed to be involved in policy planning and implementation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) No, Sir.

(b) to (d) Do not arise in view of (a) above.

**Disposal and Management of Bio-Medical Waste**

1414. **SHRI SATISHCHANDRA SITARAM PRADHAN**: Will the Minister of ENVIRONMENT AND FORESTS pleased to state:

(a) whether it is a fact that the problem of scientific disposal and management of bio-medical waste has assumed critical proportions over the years;

(b) if so, the details regarding the magnitude of the problem and the steps taken so far to deal with the problem and results thereof;

(c) the details of fresh policy initiatives taken by Government in this regard;

(d) the details of action plan finalized for the current year and the Ninth Five Year Plan to deal with the problem; and

(e) the details of proposals received in this regard and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Although the scientific disposal and management of